GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 3092 TO BE ANSWERED ON 06.12.2019

Environmental Clearance to Ethanol Plant

3092. SHRI KHAGEN MURMU :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has granted environmental clearance to Indian Oil Corporation Limited for installing ethanol plant in Panipat district of Haryana;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a to c) : The Ministry of Environment, Forest and Climate Change has granted the Environmental clearance, under the provisions of the Environment Impact Assessment (EIA) Notification, 2006, to M/s Indian Oil Corporation Limited on 13th November 2019, for Installation of 100 KLPD (Kilo Liters Per Day) Ligno-Cellulosic 2G Ethanol Plant. The Plant is located at Baholi, Block Madlauda, Panipat Refinery Road, District Panipat, Haryana.
